

lines to the State Governments for streamlining official machinery to ensure a clean and efficient administration; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K. P. SINGH DEO): (a) and (b) The Conference of Chief Secretaries, held on 4th and 5th February, 1985, reviewed various administrative reform measures. These included reforms in the delivery of supplies and services to the public, improvement in personnel management and training, increased delegation of powers with better supervision and monitoring, simplification of rules and procedures and modernisation of government offices. Arrangements for redress of public grievances and measures for curbing corruption in administration were also discussed.

Pakistan Nuclear Explosion Capability

80. SHRI RAFIQUE ALAM:

SHRIMATI MAIMOONA SULTAN:

SHRI BHAGATRAM MANHAR:

Will the **PRIME MINISTER** be pleased to state:

(a) whether Government's attention has been drawn to a news item which appeared in the 'Hindustan Times' of the 23rd February, 1985 to the effect that Islamabad is on the threshold of being capable of exploding a nuclear device;

(b) if so, what are the details thereof; and

(c) what steps are being taken by the Government of India to meet the situation?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN):

(a) Yes, Sir.

(b) and (c) Government have noted with concern reports which have appeared in the international media from time to time as well as statements by responsible US Government officials regarding the possibility of Pakistan's nuclear programme having a non-peaceful dimension.

Government are monitoring with utmost vigil all developments having a bearing on the country's security.

Setting up of a Central National Integration Body

81. SHRI RAFIQUE ALAM: Will the Minister of **HOME AFFAIRS** be pleased to state:

(a) whether the Minorities Commission in its latest report submitted to Government has suggested for the setting up of a 'Central National Integration Body' to coordinate efforts to provide social, economic and political justice to the minorities; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA):

(a) and (b) The Minorities Commission has recently submitted its Report to the Government. The printed copies of the Report have not so far been received. The Report is being processed by the Government. It is difficult at this stage to view any single recommendation in isolation from other issues/ recommendations.

P.M.'s talks with Sri Lankan Minister of Internal Security on Tamil Issue

82. SHRI V. GOPALSAMY:

SHRI L. GANESAN:

Will the **PRIME MINISTER** be pleased to state:

(a) what was the outcome of the talks between him and the Minister of Internal Security of Sri Lanka when the latter recently visited India; and